

Central Administrative Tribunal, Mumbai Bench

O.A.No.733/1997

Mumbai, this 9th day of November, 2001

Hon'ble Shri S.L. Jain, Member(J)
Hon'ble Shri M.P. Singh, Member(A)

Pratap Vasant Joshi
18/10, Anandnagar Park
Paud Road, Pune

.. Applicant

(By Mrs. S.P. Joshi, Advocate, not present)

Versus

Union of India, through

1. Secretary
Home Ministry
North Block, New Delhi

2. Secretary, GAD
State of Maharashtra
5th Floor, Mantralaya,
Mumbai

.. Respondents

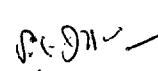
(By Shri V.D. Vadhavkar, Advocate)

ORDER(oral)

Shri S.L. Jain

The case has already been admitted. Neither the applicant nor his counsel is present since the last so many occasions. The OA is dismissed for want of prosecution. No order as to costs.


(M.P. Singh)
Member(A)


(S.L. Jain)
Member(J)